

**Amassahib Shinde:** (a) Information is given in the statement laid on the Table of the House. (Placed in Library. See No. LT-1084/67).

(b) By and large the Animal Husbandry Schemes in the country have been successful as will be seen from the progress of the Schemes indicated in Statement II

**Reclamation of Fallow Land**

5932. **Shri Sequira:**  
**Shri Sanji Wajji:**  
**Shri Kameshwar Singh.**

Will the Minister of Food and Agriculture be pleased to state

(a) the total area of fallow land brought under the plough in each of the completed Five Year Plans and

(b) the percentage of such area to the area previously used for agriculture and the additional production from such area at the end of each Plan and its percentage to the gross national agriculture production at that time?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Amassahib Shinde): (a) and (b) A statement is laid on the Table of the Sabha.

**STATEMENT**

(a) The total area of fallow land brought under the plough in each of the completed Five Year Plans

First Plan—3.8 Million Acres  
 Second Plan—2.3 Million Acres  
 Third Plan—4.7 Million Acres

(b) The percentage of such area to the area previously used for agriculture and the additional production from such area at the end of each Plan and its percentage to the gross national agriculture production at that time.

The area reclaimed as compared to the gross cropped area in the country during each of the three Plans is given below:

	(Million Acres)	
	Gross Cropped Area	Area reclaimed.
First Plan	364.02	2.8
Second Plan	377.38	2.3
Third Plan	390.28	4.7
	(Provisional 1964-65)	

The percentage of the area mentioned in Part (a) to the area previously used for agriculture in each of the three Plans is given below

Name of the Plan	Gross Cropped Area excluding the area reclaimed (Million acres)	Area reclaimed	Percentage of columns 3 to 2
1	2	3	4
1st Plan	361.22	2.8	0.7
2nd Plan	375.08	2.3	0.6
3rd Plan	385.58	4.7	1.2

Figures of additional production of foodgrains due to land reclamation measures alone are not collected separately. It is, however, broadly estimated that on an average one additional acre benefited by land reclamation scheme contributes about  $\frac{1}{4}$  tonne of additional foodgrains production.

**Lease of North Andaman Forests**

5933. **Shri Madhu Limaye:**  
**Shri A. S. Saigal:**  
**Shri K. R. Ganesh:**  
**Shri K. P. Singh Deo:**  
**Shri M. Amarsey:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Arbitrators have given their award in the Government's dispute with M/s P. C. Ray & Co. (I)